THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 64
Dated Guwahati, the 25th September, 2024

Hon'ble the Chief Justice has been pleased to constitute Vacation Courts at the Principal Seat of the Gauhati High Court to take up urgent matters during the ensuing Long Vacation *(7th October, 2024 to 20th October, 2024)* on the dates shown below:-

Vacation Court Days
08.10.2024 (Tuesday)
15.10.2024 (Tuesday)

By Order,

Sd/- S.K. Poddar
REGISTRAR GENERAL
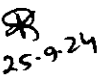
Memo No. HC.III - 37/2016/3933-3972/G,   Dated 25th September, 2024
Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
3. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
4. The Registrar (_____), Gauhati High Court, Guwahati.
5. The Secretary, Gauhati High Court Legal Services Committee, Guwahati.
6. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun, for information and necessary action.
8. The Member Secretary, Assam State Legal Services Authority, Guwahati.
9. The Member Secretary, Nagaland State Legal Services Authority, Kohima.
10. The Member Secretary, Mizoram State Legal Services Authority, Aizawl.
11. The Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar.
12. The Registrar, High Court of _____ ,
13. The District & Sessions Judge, _____, Assam.
14. The Director, Judicial Academy Assam, Amingaon, Guwahati-31.
15. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
16. The Secretary, High Court Bar Association Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.

17. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
18. The Secretary, Bar Association, Dimapur, Nagaland.
19. The Secretary, Lawyers' Association, Guwahati.
20. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh & Sikkim, Guwahati.
21. The Senior Govt. Advocate, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
22. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
23. The Joint Registrar (_____), Gauhati High Court, Guwahati.
24. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
25. The Deputy Registrar-cum-Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
26. The Director, Law Research Institute, Gauhati High Court, Guwahati.
27. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
28. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
29. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
30. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
31. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
32. The Project Manager, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload the **Notification** in the website of Gauhati High Court.*
33. The Court Manager, Gauhati High Court, Guwahati.
34. The Admn. Officer (Judicial) (_____), Gauhati High Court, Guwahati.
35. The Court Officer Nos.1 & 2, Gauhati High Court, Guwahati.
36. The Court Master, Court No._____, Gauhati High Court, Guwahati.
37. The Chief Security Officer, Gauhati High Court, Guwahati.
38. The C. A. to the Registrar General, Gauhati High Court, Guwahati.
39. The Manager, Staff Canteen of the Gauhati High Court (Old Block) / the Manager, High Court Canteen, Gauhati High Court (New Block), Guwahati.
40. The Gauhati High Court Notice Boards (New Block & Old Block), Guwahati.

REGISTRAR GENERAL